

Bombay Friday 18th July 1862.

In the



Sudder Court

No. 373. Special

Astraje Chaud Sarwat Bhoshi resident
of Mouze Wurnode Surf Sallee. (Original
Defendant)

Appellant

Balkrishna Jedneshwar ^{Shah} Bapat re-
sident of Naringri Surf Sallee
(Original Plaintiff)

Respondent

Rupees 6 - 11 - 2

The claim in the original suit was to recover the
sum of Rupees 30 - 14 - 6 land rent due for 1857/58.

In appeal, No. 74 of 1858, the Collector of
Pudnagerry amended with costs on Astraje the
decree of the Mambhatkar of Malwan and award-
ed Balkrishna Rupees 30 - 02 - 6 or Rupees 6 - 11 - 2
in excess of the sum awarded to him by the
Mambhatkar.

Dissatisfied, Astraje preferred a Special
Appeal in the Sudder Court urging that the pre-
sent action brought by the Khole for the amount

of

of fixed, rent into which he has arbitrarily com-
 mitted the yearly half produce rents will
 not hold good as there is no *Kaboolyat* of the
 petitioner for the same; secondly, that the
 Respondent has no right to demand more
 for the customary rate of *Calleeputte* than
 he has been held entitled to in Appeal Nos
 and 22 of 1850.

The Court confirm the decision
 of the Lower Court with costs.

Bill of Costs

By Appellant

In the Lillah		
In the Mambildar's Court	_____	1-1-3
In the Collector's Court	_____	"-12-2
		<u>1-13-5</u>
In the Sudder Court		
Stamp for the Memo: of Special Appeal	_____	"-8--"
Stamp for the copy of decree	_____	1--"--"
Stamp for <i>Bukalutnama</i>	_____	"-1--"
Stamp for the supplementary memo:	_____	2--"--"
Stamp for the security bond	_____	2--"--"
Batta for process	_____	"-2--"
Sectioner's fee	_____	"-7-6
<i>VuKeel's</i> fee	_____	"-3-2
		<u>6-5-8</u>
		<u>Ruppes-8-3-1</u>

By Respondent

In the Lillah		
In the Mambildar's Court	_____	13-2--"
In the Collector's Court	_____	2--"--2
		<u>15-2-2</u>
In the Sudder Court		
Stamp for <i>Bukalutnama</i>	_____	2--"--"
<i>VuKeel's</i> fee	_____	"-3-2
		<u>2-3-2</u>
		<u>Ruppes-17-5-4</u>

W. H. Forbes
 Puisne Judge.
Alex. M. ...
 Secy to the Sudder Sedge.

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True Translation
Charungto
Massachusetts Registrar